

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-231(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

NAME OF THE COMPANY: M/s Acquisory Consulting LIP V/s. M/s. BCC
Infrastructures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Vijay Nair, Advocate Mr. Prashant Jain, Advocate		
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	For the Respondent (s)	: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Ashok Kumar Singh, Advocate Mr. Shantanu Singh, Advocate Mr. Himanshu Viz, Advocate		
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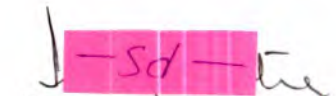
Order

Ld. Sr. Counsel appearing on behalf of the respondent has raised preliminary objections with respect to the petition. In view of the same, Ld. Counsel for the Petitioner submits that he has instructions to withdraw the said Petition and prays for liberty to file a fresh one on the same cause of action. Liberty granted.

Dismissed as withdrawn.


-Sd-

(S. K. Mohapatra)
Member (T)


-Sd-

(Ina Malhotra)
Member (J)